

2020
High Court, Appellate Side,
Calcutta
NOTIFICATION

No. 1681 -R(J.S.)

Dated: The 17th June, 2020.

It is hereby notified for general information for all concerned that out of total 26 (Twenty six) vacancies declared vide Court's Notification No. 1526-R(J.S.) dated 20.04.2020, in the cadre of District Judge (Entry Level) of the West Bengal Judicial Service, **17 (seventeen) vacancies (may vary depending on the decision of the application bearing IA No. 93974/2019 before the Hon'ble Supreme Court of India)** will be filled up by way of Normal Promotion in the said Cadre for the year 2020, following the time schedule prescribed by the Hon'ble Apex Court in (Civil Appeal No. 1867 of 2006) vide order dated 04.01.2007 and in terms of the provision for promotion of the Judicial Officer under Rule 26(b) of the West Bengal Judicial (Conditions of Service) Rules, 2004.

The exercise of conducting the process of promotion is subject to the result of Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and All India Judges Case (W.P. (C) 1022 of 1989), now pending before the Hon'ble Supreme Court of India and without any prejudice to the rights of any other person. The panel for such selection by Normal Promotion shall be made on "**merit-cum-seniority**" basis and on passing of a suitability test in terms of said Rule 26(b) from amongst such eligible Judicial Officers other than District Judges as mentioned in Clause(b) of Sub-Rule (1) of rule 6 of the said rules.

Further details in this regard will follow in due course in Hon'ble Court's website – www.calcuttahighcourt.gov.in

By Order,

Sd/-
Bibhas Ranjan De
Registrar (Judicial Service)
High Court, A.S., Calcutta

Ld. Registrar (Listing) please upload in Court's website